

(ii) Annual Report of the National Bicycle Corporation of India Limited, Bombay, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1494/84]

[English]

MR. SPEAKER : Not allowed. Whatever this gentleman says will not go on record.

(Interruptions)**

[Translation]

MR. SPEAKER : Mahfooj Ali Sahib, this has not happened for the first time today. Please have your seat.

(Interruptions)**

12.20 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th November, 1985, agreed without any amendment to the Lighthouse (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 26th August, 1985."

[Translation]

MR. SPEAKER : Please sit calmly. This is how it happens. This is how everything has been decided.

[English]

We have a set programme. Sit down.

[Translation]

SHRI MOHD. MAHFOOJ ALI KHAN : I am very sorry to say that about the prophet Mohammad...

[English]

MR. SPEAKER : We cannot do it at this juncture.

(Interruptions)**

MR. SPEAKER : I cannot do anything at this juncture.

(Interruptions)**

MR. SPEAKER : I would like you to withdraw from the House.

SHRI MOHD. MAHFOOJ ALI KHAN : I am ready. (Interruptions)**

MR. SPEAKER : You cannot take the law into your own hands.

(Interruptions)**

AN HON. MEMBER : It is a sectional holiday.

MR. SPEAKER : What is this ?

[Translation]

Everything is done after due consideration.

(Interruptions)**